

LOK SABHA SECRETARIAT

FAX: 28010788

PARLIAMENT HOUSE ANNEXE
NEW DELHI-110 001

F.No.15/03/2020/AN-I

Dated 01st June, 2020

OFFICE MEMORANDUM

Subject: Filling up of vacancies in the grade of Security Assistant Grade-II on deputation basis in Lok Sabha Secretariat.

The undersigned is directed to refer to the OM F.No.15/03/2020/AN-I dated 05 May 2020 on the subject mentioned above and to once again state that the Lok Sabha Secretariat proposes to fill up 32 vacancies in the grade of Security Assistant Grade-II [Level 06 (Rs. 35400 - 112400) in the Pay Matrix] in Lok Sabha Secretariat on deputation basis by selection from amongst the regular employees who are Indian citizens and working in the Central/State Police Organisations/Cabinet Secretariat/Intelligence Bureau. The details for filling up of these vacancies may be seen in the OM dated 05 May 2020 appended herewith.

2. The last date for receipt of applications in this regard is extended upto 30.06.2020. All other conditions for filling up of the vacancies remain same.


(SREEKANTH S.)
DEPUTY SECRETARY

To

The Central/State Police Organisations/Cabinet Secretariat/Intelligence Bureau
(with the request to bring this memorandum to the notice of their employees)

F.No.15/03/2020/AN-I

Dated 05th May, 2020OFFICE MEMORANDUM

Subject: Filling up of vacancies in the grade of Security Assistant Grade-II on deputation basis in Lok Sabha Secretariat.

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The undersigned is directed to state that Lok Sabha Secretariat proposes to fill up **32 vacancies** in the grade of Security Assistant Grade-II [Level 06 (Rs. 35400 – 112400) in the Pay Matrix] in Lok Sabha Secretariat on deputation basis by selection from amongst the regular employees who are Indian citizens and working in the Central/State Police Organisations/Cabinet Secretariat/Intelligence Bureau fulfilling the following conditions:-

Sl. No.	Grade/Post	Number of vacancies	Essential eligibility conditions and Technical experience
1.	Security Assistant Grade - II	32	<p><u>Essential eligibility condition:</u></p> <p>Officers from Central/State Police Organizations/ Cabinet Secretariat/Intelligence Bureau and</p> <p>(a) Holding analogous posts</p> <p>(OR)</p> <p>(b) in Level 5 in the Pay Matrix with 5 years regular service in the grade</p> <p>AND</p> <p>Possessing minimum qualification of Graduation in any discipline.</p>

2. The upper age limit is 56 years for the said post/grade. The age, educational qualifications and experience will be reckoned as on 30.04.2020.

3. The initial period of deputation shall be for three years extendable for maximum period of 7 years as per Department of Personnel & Training O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010 and adopted by Lok Sabha Secretariat vide R&CS Order No. Misc. 87/2011 dated 04.02.2011, as amended. The terms and conditions of deputation will be governed by the aforementioned O.M. of 17.6.2010 and subsequent O.M. of DoPT, if any.



4. No residential accommodation will be provided to the incumbent from Lok Sabha Secretariat Pool till she/he is on deputation in this Secretariat.

5. The selection process will involve scrutiny of the applications and ACRs/APARs of eligible candidates and the Lok Sabha Secretariat reserves the right to conduct a Personal Interview of the eligible applicants for final selection if deemed necessary. Selection will be based on the scrutiny of applications and/or result of the Personal Interview subject to securing of the minimum cut-off percentage of 50% of marks for all categories of candidates in the Personal Interview and also subject to the number of vacancies available.

6. Applications of the eligible candidates may be forwarded in the prescribed format, given in Annexure alongwith complete and up-to-date attested copies of Annual Confidential Reports/APARs for the last 5 years of service, Vigilance and Integrity Certificate and Experience Certificate in respect of the applicant(s) so as to reach the Deputy Secretary, Administration Branch-I, Lok Sabha Secretariat, Room No. 619, Parliament House Annexe, New Delhi – 110001 latest by 05.06.2020. The applicant once selected will not be allowed to withdraw his candidature subsequently.

7. Applications without accompanying ACRs/APARs will be summarily rejected and no correspondence relating thereto will be entertained. Further, in case any adverse entry is found in the Annual Confidential Report(s)/Annual Performance Appraisal Report(s) of a candidate (for the prescribed years of service) at any stage, her/his candidature/appointment is liable to be cancelled/terminated.

8. Applications which are illegible, not conforming to the instructions contained in this O.M. or received after the last date will be summarily rejected. **The last date of receipt of application is 05.06.2020.**

9. Canvassing in any manner would lead to summary rejection of application and candidature at any stage.

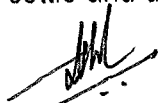
10. All particulars (except Residential Address) furnished by the applicant will be treated as final and no change will be allowed therein later on.

11. The number of vacancies specified is subject to change.

12. Lok Sabha Secretariat reserves the right to cancel the programme of filling up of the said vacancies for the post at any stage without any prior notice and without assigning any reason therefor.

13. RIGHT TO RESTRICT NUMBER OF CANDIDATES FOR PERSONAL INTERVIEW: Lok Sabha Secretariat reserves the right to restrict the number of applicants, on the basis of information furnished by them in their applications, who may be called for the Personal Interview.

14. The Hon'ble High Court of Delhi at New Delhi will have the jurisdiction to settle and decide all matters and disputes related to this recruitment process.


DEPUTY SECRETARY

To

The Central/State Police Organisations/Cabinet Secretariat/Intelligence Bureau
(with the request to bring this memorandum to the notice of their employees)

PARLIAMENT OF INDIA
(Administration Branch-I, Lok Sabha Secretariat)

APPLICATION FORMAT

Roll No.

(To be filled in by the office)

[For the post of Security Assistant Grade-II]

*Affix recent
attested passport
size photograph*

1. Name (in Block Letters) : _____
2. Father's/Husband's Name : _____
3. Mother's Name : _____
4. Nationality : _____
5. Address
(a) For communication : _____

(b) Permanent : _____

6. Present office address : _____

- Telephone/Mobile No. : _____ e-mail: _____
7. (a) Date of Birth : _____
(b) Age as on2020 : _____ (years) _____ (months) _____ (days)
8. Date of superannuation : _____ (month) _____ (year)
9. Category (SC/ST/OBC/EWS/GEN) : _____

10. Details of service (please attach separate sheet, if required) :

Sl. No.	Name of the Organisation	Post held	Scale of pay#		Served From - To	Length of service	Whether regular or not	Nature of duties performed
			Pre-revised	Revised				
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)

Details of revised/re-structured scale (s) of pay prior to 01.01.2016 or thereafter.

During the eligibility period:

Post held	Basic pay	Grade Pay	Level in Pay Matrix	Served From _____ To _____

11. Educational qualifications (including professional/ technical qualifications, if any):
(Please attach separate sheet, if required).

Sl. No.	Exam passed	Institute/ University	Subjects studied	Year of passing	% of marks

12. Any other relevant information : _____
(please attach separate sheet, if required) _____

13. **DECLARATION :**

I declare that I fulfil the eligibility conditions as per the O.M. No. dated2020 and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the said O.M., my candidature/appointment is liable to be cancelled/terminated.

Signature of the candidate

Place:

Date:

VIGILANCE AND INTEGRITY CERTIFICATE
(To be given by the Head of Office of the applicant)

1. It is certified that the particulars furnished by the applicant are correct.
2. It is certified that no disciplinary/vigilance case is pending against the applicant and she/he is clear from the vigilance angle.
3. Her/his integrity is certified.
4. It is certified that no minor/major penalties have been imposed on the applicant during the last ten years.
5. Copies of Annual Confidential Reports/Annual Performance Appraisal Reports for the last 5 years are enclosed.
6. It is certified that in the event of selection, the officer will be relieved of her/his duties immediately and she/he shall not be allowed to withdraw the candidature.

Signature of the forwarding authority

Name: _____

Designation: _____

Note:

Application form not accompanied by complete and up-to-date attested copies of ACRs/APARs for the last five years (in case the actual service of a candidate is less than 05 years, the actual completed years of service) alongwith Vigilance and Integrity Certificate will be summarily rejected and no correspondence relating thereto will be entertained.